NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/296/ (IB)/2017

NAME OF THE PETITIONER(S)

: ABG INFRALOGISTICS LTD

NAME OF THE RESPONDENT(S)

: SELGA STEEL INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

J. VASUDENAN S. Peundiarajon

Petitioner. Respondents

5. 17 min

ORDER

Counsel for both the parties present. Counsel for the petitioner is directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Counsel for the respondent is directed to file counter within one week by providing a copy to the other side. Put up on 21.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM